

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 2073

ANSWERED ON 02.08.2021

Revival of PSUs

2073. SHRI G.S.BASAVARAJ:

Will the Minister of Finance be pleased to state:

- (a) the current status of the efforts to monetise the assets of loss-making public enterprises;
- (b) whether a list of such loss-making enterprises chosen to be divested has been finalised and if so, the details thereof;
- (c) whether the public-sector industrial giants like BHEL now reeling under economic recession need infusion of funds; and
- (d) if so, steps being taken by the Government to revive such PSUs with potential to turn-around?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KISHANRAO KARAD)**

(a)& (b): The Department of Investment and Public Asset Management (DIPAM), is the nodal Department for disinvestment of CPSEs, asset monetization and implementation of new Public Sector Enterprise policy. DIPAM has issued guidelines on 08th March, 2019 on the procedure and mechanism of asset monetization of Central Public Sector Enterprises (CPSEs)/ Public Sector Undertakings (PSUs)/ other Government Organizations and immovable Enemy Properties. DIPAM has received proposals from some CPSEs under closure for monetization of Assets. International Property Consultants (IPCs) have been appointed for the cases.

The Union Government approved the new Public Sector Enterprise policy in February, 2021. In the policy, two fold classifications of sectors have been made.

- (i) Strategic sectors: Bare minimum presence of the public sector enterprises will be retained and the remaining will be considered for privatization, merger or subsidiarization with another PSEs or for closure. Following sectors are classified strategic:
 - (a) Atomic energy, Space and Defence
 - (b) Transport and Telecommunications
 - (c) Power, Petroleum, Coal and other minerals
 - (d) Banking, Insurance and Financial services
- (ii) Non-Strategic Sectors: CPSEs in this sector will be considered for privatization, where feasible, otherwise shall be considered for closure.

(c) & (d): Ministry of Heavy Industries, the administrative Ministry for BHEL, has informed that BHEL does not need any infusion of funds.